NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/652/(IB)/CB/2017

NAME OF THE PETITIONER(S)

: BIZERBA INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: CISSIL RETAIL MANAGEMENT PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. A. CELINE Indialaw

loved for Petitioner X. M.

ORDER

Counsel for petitioner/operational creditor present. She is directed to send private notice to the respondent and file proof of delivery by way of an affidavit by the next date of hearing. She is also directed to serve copy of the petition to the respondent. Put up on 06.12.2017.

-sd-S Vijayaraghavan Member (Technical)

-54/ K Anantha Padmanabha Swamy Member (Judicial)

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